

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**27. CP (CAA) 51/(MB)/2023 In C.A.(CAA)/136(MB)2022**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2023**

**NAME OF THE PARTIES: - Brick Eagle Affordable Housing  
Finance limited**

**Section: 230-232 of Companies Act, 2013**

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**ORDER**

Adv. Akshay Doctor a/w Adv. Henna Daulat, Adv. Abhirup Ghosh  
appeared for the Petitioner. List this matter on **06.10.2023**.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**